

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1542
ANSWERED ON:03.08.2010
WAVING OFF LOANS
Meghwal Shri Arjun Ram

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has any proposal to waive off the loans of weavers, leather workers, handicraftsmen and other workers disbursed to them by the State Khadi and Village Industries Board, keeping in view their inability to repay their loans; and
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL)

(a) to (c): Khadi and Village Industries Boards (KVIBs) are statutory bodies of the States and are responsible for monitoring the activities of institutions enlisted with them. However, the Khadi and Village Industries Commission (KVIC) is also providing assistance to such institutions under the schemes of KVIC from time to time. Welfare of artisans associated with khadi institutions are primarily looked after by the concerned institutions with KVIBs and KVIC providing them necessary help / inputs from time to time in the form of assistance and grants under the schemes of Khadi Karigar Janashree Bima Yojana, Workshed Scheme for Khadi Artisans, mandatory contribution to Artisan Welfare Funds, etc. There is however no proposal received from KVIBs to waive off loans of weavers, etc.